NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

10

T.C.P No. 27/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain

V/s.

M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. SIGNATURE Deepak shukla Advocate ilb Whod mistyles for R-5

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ORDER TCP No. 27/ 397-398/NCLT/MB/MAH/2011

At request of the Petitioner, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)